

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.12354 of 2018

(Arising out of OIO-AHM-CUSTM-000-COM-020-18-19 dated 23/05/2018 passed by Principle Commissioner Customs, Excise and Service Tax-AHMEDABAD)

Spicejet Limited

319, Udyog Vihar, Phase-Iv,
GURGAON, HARYANA,

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the appellant

Shri Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING:05.08.2024
DATE OF DECISION:05.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11163 of 2018 in Customs Miscellaneous Application No. 10357 of 2023.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)